

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3210

ANSWERED ON:16.03.2015

ESI FACILITIES TO WORKERS

Khuba Shri Bhagwanth;Manjhi Shri Hari;Senthilnathan Shri PR.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number of workers having access to Employees` State Insurance (ESI) in the country and the percentage share of such employees to the total workforce in the country;
- (b)the number and the details of hospitals/dispensaries under the ESI scheme, State/UT-wise at present;
- (c)whether the decision to increase the salary limit for availing of the ESI benefits has not yet been implemented and if so, the reasons therefor along with the present status thereof;
- (d)whether the Union Government has received proposals from some State Governments for extension of ESI medical facilities to States/ districts not presently covered and also to extend such facilities to Auto rickshaw`s drivers and their dependents particularly in Tamil Nadu; and
- (e)if so, the details thereof along with the steps taken by the Union Government in this regard?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT(SHRI BANDARU DATTATREYA)

- (a): As on 31.03.2014, 1.74 crore workers were having access to Employees` State Insurance (ESI) Scheme. The estimated size of work force in the organized sector based on National Sample Survey Organization (NSSO) figure of 68th round(2011-12) is 2.89 crore and percentage share of ESI enrolled employees to total work force in the organized sector comes to 60.2 per cent.
- (b): The State/UT-wise details of hospitals/dispensaries under the ESI scheme are at Annex- I & II.
- (c): No such decision has been taken to enhance the present wage ceiling of Rs.15,000/- for coverage under ESI Scheme.
- (d): No Proposal from any State is currently pending for extension of ESI Scheme in new area. Further, no proposal to extend ESI facilities to Auto Rickshaw`s drivers and their dependents, particularly in Tamil Nadu, has been received.
- (e): Does not arise in view of reply to part (d) of the question above.